MANIPUR GAZETTE

सत्यमेव जयते

EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 82 **Imphal, Friday, August 1, 2025** **(Sravana 10, 1947)**

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

ORDERS BY THE GOVERNOR : MANIPUR
Imphal, the 22nd July, 2025

No.RRDP-23/1/2020-DP-DP: The Governor of Manipur is pleased to order creation of the following post in the Secretariat: Law & Legislative Affairs Department, Government of Manipur as detailed below :

Sl. No.	Name of the Post	Service Grade	No. of Post	Pay Scale
(I)	(II)	(III)	(IV)	(V)
1.	Law Officer	Manipur Legal Service Junior Grade-II	4 (Four)	Level-9 of MS (RP) Rules, 2019

2. The expenditure is debitable from the relevant Head of Account of Manipur Secretariat under DDO by General Administration Department, Government of Manipur.

3. This is issued in pursuance of the decision of the State Cabinet in its meeting held on 26.09.2023 and with the concurrence of FD(PIC) vide their U.O. No.251/2023-2024/FD(PIC) dated 28.02.2024 & DP's U.O. No.263/2023-2024/DP dated 08.02.2024.

By orders & in the name of the Governor,

M. RABICHANDRA SINGH,
Under Secretary (DP),
Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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